

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2058
ANSWERED ON:02.12.2011
EXCISE DUTY EVASION
Argal Shri Ashok

Will the Minister of FINANCE be pleased to state:

(a) the details of instances of Central Excise duty evasion detected from the various commissioner ate s in Indore, Madhya Pradesh; and

(b) the action taken against the persons found guilty?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) to (b) The information is being collected and will be placed on the table of the house shortly.